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**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

TP. No 53/634A/NCLT/AHM/2016(New)  
C.A. No. 279/634A/CLB/MB/2013(Old)

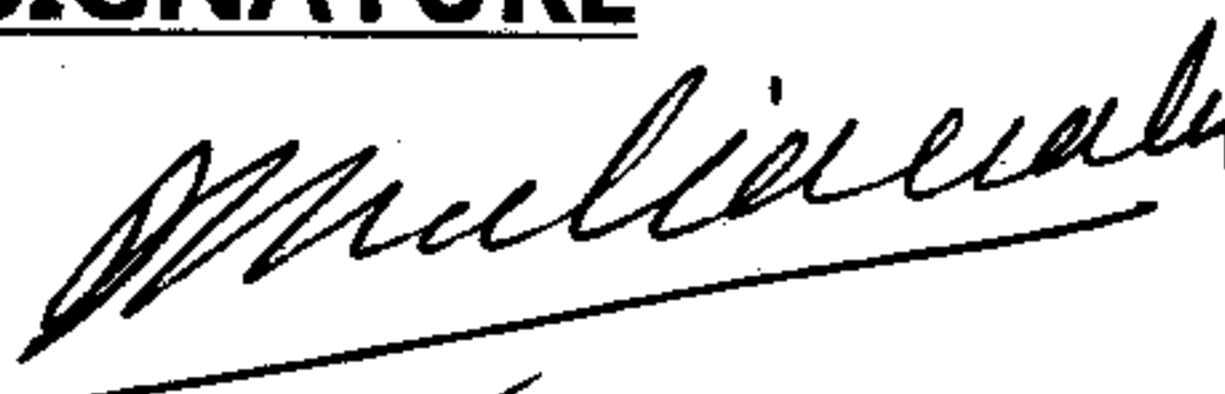
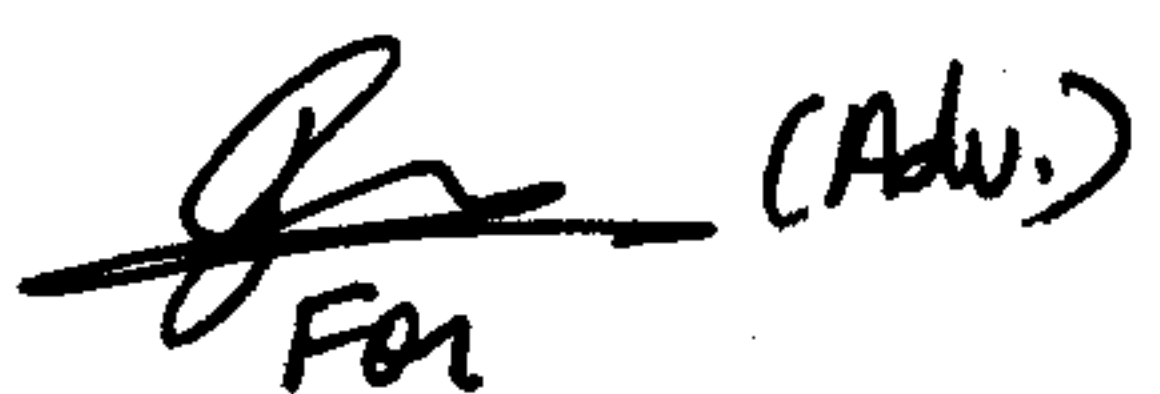

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.04.2017**

Name of the Company: Dilip Narpatlal Shah & Ors.  
V/s.  
Millenium Knit Pvt. Ltd. & Ors.

Section of the Companies Act: Section 634A of the Companies Act, 1956

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	PAVAN S. GODIAWALA	ADVOCATE	APPLICANT NO.1 & 2	
2.	PRATIK Y. JASANI	ADVOCATE	RESPONDENT NO.4	 (Adv.) For P-Y. JASANI (Adv.)
3.	Navin Pahwa	Adv.	Respondent NOS. 1-3	

**ORDER**

Learned Advocate Mr. Pavan Godiawala present for petitioner. Learned Advocate Mr. Navin Pahwa present for Respondents no. 1 to 3. Learned Advocate Mr. Pratik Jasani present for Respondent no. 4.

At request of learned counsel for Petitioner.

List the matter on 29.05.2017

  
**BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

Dated this the 25<sup>th</sup> day of April, 2017.